Office Memorandum

Subject: National Defence Fund (NDF) - Reg.

The National Defence Fund was set up in 1962, is used for the welfare of the members of the Armed Forces (including Para Military Forces) and their dependents. The fund is administered by an Executive Committee with Prime Minister as its Chairperson and Home Minister, Defence Minister and Finance Minister as its Members. Finance Minister is also the treasurer of the fund. The Fund is kept with the Reserve Bank of India, New Delhi. State Bank of India, Institutional Division, Parliament Street, New Delhi is the only collection bank for the NDF with account No. 11084239799. Donations towards the NDF can be made through cash, cheque, demand draft, money orders and online, through the NDF portal available on its website portion at www.pmindia.nic.in, and through the portal of State Bank of India.

2. In this connection, a reference is invited to this office ID of even number dated 20-8-2014, whereby it was requested to make an arrangement to display the following caption on the home webpage of the Ministry:

"All donations towards the Prime Minister's National Relief Fund (PMNRF) are notified for 100% deduction from taxable income under Section 80G of the Income Tax Act, 1961."

3. The competent authority has decided that similar arrangement may please be made for National Defence Fund also. Hence, it is requested that the caption being displayed for the PMNRF may please be modified as under:

"All donations towards the Prime Minister's National Relief Fund (PMNRF) and the National Defence Fund (NDF) are notified for 100% deduction from taxable income under Section 80G of the Income Tax Act, 1961."

(Mayur Maheshwari)
Deputy Secretary
Ph.23017676

Cabinet Secretary, New Delhi.

Copy for appropriate action to: All Secretaries, Government of India as per list enclosed